

Time : 2 Hours

Maximum Marks : 50

महत्वपूर्ण निर्देश / IMPORTANT INSTRUCTIONS

1. अपेक्षित विवरण केवल "प्रश्न पत्र-सह-उत्तर पुस्तिका" के ऊपर दिये गये फलेप पर ही लिखें, अन्य किसी स्थान पर नहीं।
2. "प्रश्न पत्र-सह-उत्तर पुस्तिका" (रफ कार्य के पृष्ठ सहित) के अन्दर कहीं पर भी कोई पहचान चिन्ह यथा, रोल नम्बर, नाम, पता, मोबाईल नम्बर/टेलीफोन नम्बर, देवताओं के नाम अथवा प्रश्न के उत्तर से असम्बन्धित कोई भी शब्द, वाक्य एवं अंक लिखे जाने या अंकित किये जाने को अनुचित साधनों का उपयोग माना जायेगा। ऐसा पाये जाने पर अभ्यर्थी की सम्पूर्ण परीक्षा में अभ्यर्थिता रद्द कर दी जायेगी।
3. यदि कोई अभ्यर्थी परीक्षा केन्द्र पर व्यवधान उत्पन्न करता है या वीक्षण स्टाफ के साथ दुर्व्यवहार करता है अथवा वंचनापूर्ण कार्य करता है तो वह स्वयं ही अयोग्यता के लिए उत्तरदायी होगा। वह राजस्थान सार्वजनिक परीक्षा (अनुचित साधनों की रोकथाम) अधिनियम, 1992 के तहत दण्डक कार्यवाही हेतु भी उत्तरदायी माना जायेगा।
4. प्रश्नों की संख्या और उनके अंक "प्रश्न पत्र-सह-उत्तर पुस्तिका" में अंकित किये गये हैं।
5. प्रश्नों के उत्तर निरपवाद रूप से "प्रश्न पत्र-सह-उत्तर पुस्तिका" में प्रत्येक प्रश्न के नीचे दिये गये स्थान पर ही लिखें, कहीं और नहीं, अन्यथा ऐसे उत्तर का मूल्यांकन परीक्षक द्वारा नहीं किया जायेगा।
6. अभ्यर्थी उत्तर निर्धारित जगह में ही लिखें। किसी भी परिस्थिति में पूरक उत्तर पुस्तिका नहीं दी जायेगी।
7. प्रश्न द्वारा अपेक्षित भाषा, अंग्रेजी या हिन्दी में ही उत्तर दीजिये।
8. यदि "प्रश्न पत्र-सह-उत्तर पुस्तिका" कहीं से कटी-फटी या अमुद्रित है, तो शीघ्रताशीघ्र वीक्षक से कह कर उसे बदलवा लें या वीक्षक के ध्यान में ला दें, अन्यथा उसका दायित्व अभ्यर्थी का होगा।
9. परीक्षा कक्ष में किसी भी प्रकार के इलेक्ट्रॉनिक संयंत्र के साथ प्रवेश करना सर्वथा वर्जित है।

1. Write the required particulars only on the flap provided on the top of "Question Paper-cum-Answer Book"; and not at any other place.
2. Do not write any mark of identity inside the "Question Paper-cum-Answer Book" (including paper for rough work) i.e. Roll No., Name, Address, Mobile No./Telephone No., Name of God etc. or any irrelevant word other than the answer of question. Such act will be treated as unfair means. In such a case his candidature shall be rejected for the entire examination.
3. A candidate found creating disturbance at the examination centre or misbehaving with Invigilating Staff or cheating will render him liable for disqualification. He shall also be liable for penal action under The Rajasthan Public Examination (Prevention of Unfair Means) Act, 1992.
4. The number of questions and their marks are indicated in the "Question Paper-cum-Answer Book".
5. The answers of the questions should strictly be written in the space provided below question and not elsewhere, otherwise, such answer shall not be assessed by the examiner.
6. The candidate should write the answers in the provided space. No Supplementary Answer Book shall be provided in any case.
7. Attempt answer only in the language, English or Hindi, as required by the question.
8. In case the "Question Paper-cum-Answer Book" is torn or not printed properly, bring it to the notice of Invigilator for change or direction, at earliest otherwise the candidates will be liable for that.
9. Possession of any type of electronic device is strictly prohibited in the Examination Hall.

NOTE: Attempt all the questions. Question No. 1 carries 20 marks and Question no. 2 and 3 carry 15 marks each.

Question No. 1

[20 Marks]

Write an essay in English on any one of the topic given below in about 500 words.

- (A) Role of Judiciary in environmental protection.
- (B) Constitutional perspective of social justice in India.

Question No. 2

[15 Marks]

Write an essay in English on any one of the topics given below in about 400 words.

- (A) Canons of judicial ethics.
- (B) Contribution of judiciary to women empowerment.

Question No. 3

[15 Marks]

Write an essay in English on any one of the topics given below in about 400 words.

- (A) Architecture of Rajasthan.
- (B) Yoga tourism in India.